Information note to the Press [Press Release No. 14/2019]

For immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

Annual Report of Telecom Regulatory Authority of India for the year 2017-18

New Delhi 21st February 2019: The Annual Report of Telecom Regulatory Authority of India for the year 2017-18 detailing activities of the Authority, certified accounts and the audit report thereupon has been laid on the Table of Rajya Sabha on 21st December 2018 and the Lok Sabha on 2nd January 2019.

- 2. The Annual Report of TRAI also details the policies and programmes, review of general environment in the telecom sector and broadcasting sector, review of working and operation of TRAI, functions of TRAI in respect of matters specified in Section 11 of the Telecom Regulatory Authority of India Act, 1997 and its organizational matters including financial performance.
- 3. A copy of the Annual Report of TRAI for the year 2017-18 has been placed on Website of TRAI (www.trai.gov.in) for information of the general public.
- 4. In case of any further clarification, the following officer may be contacted: Shri Sanjeev Kumar Sharma, Advisor (Admn.) at 011-23236119, email id: advadmn@trai.gov.in

(S.K. Gupta) Secretary, TRAI